

HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

CRM-990-2023 IN CRA-D-439-DB-2018

Balbir Singh @ Panju

Versus

State of Punjab

Present: Mr. Ashok Giri, Advocate for the applicant/appellant

Mr. Saurabh Kapoor, Addl. AG Punjab

Mr. Hitesh Pandit, Addl. AG Haryana

Mr. Sourabh Goel, Sr.Panel Counsel, UOI, NCB & UT Chd.

(1) While hearing the matter, it has been brought to our notice that there is widespread and intermittent growth of wild cannabis plants in and around the surrounding area of Union Territory Chandigarh. A large number of cannabis plants can be seen growing even in the open areas near the Judges residential houses in Sectors 4, 7, 10, 11 and more particularly in Sector 24, Chandigarh including the Secretariat round-about and outskirts of High Court and in Rajendra Park etc, which is facilitating the miscreants indulging in to drug peddling. Many visitors/passersby or may be even the residents of the city, especially the youth and kids are misusing such wild growth to their illegal commercial use.

(2) It is a matter of grave concern wherein narcotic drugs are playing havoc in the life of not only the common man but in particular the young generation as a termite, who is future of this country, therefore, the issue needs to be addressed. The State machinery, who have an onerous duty but seems have to failed or is turning a blind eye is called upon to explain as to what

action they have taken to burn and/or curb such growth of Cannabis plants and any action plan they have in place.

(3) Taking into consideration the gravity involved in the matter which concerns not only UT Chandigarh but also Mohali and Panchkula also, let notice be issued to Advocate Generals for the States of Punjab and Haryana and Senior Standing counsel for U.T., Chandigarh to apprise the Court with regard to the steps being taken by the States/UT Chandigarh in matter of wild growth of Cannabis and file their respective status reports by the next date of hearing.

(4) Post again on 20.05.2024.

(5) To be taken up at 2.00 pm.

(Sanjeev Prakash Sharma)
Judge

14.05.2024
V.Vishal

(Sandeep Moudgil)
Judge

1. *Whether speaking/reasoned?*
2. *Whether reportable?*

Yes/No
Yes/No